

Castes candidates are not coming forth through advertisements in the newspapers; and

(b) which of these Organisations have recommended candidates in 1950-51 and 1951-52?

The Minister of Home Affairs and States (Dr. Katju): (a) The information is available in Appendix 'C' to the Home Ministry's office Memorandum No. 42/21/49-NGS, dated the 28th January 1952, a copy of which was placed on the Table of this House on the 10th June, 1952.

(b) These organisations are not expected to recommend candidates for appointment to posts under the Government of India. The functions of the organisations are given in Para. 5(6) (b) of the Office Memorandum referred to in reply to Part (a), above by me.

Shri Ram Dass: May I know whether there are certain rules according to which these organisations are recognised?

Dr. Katju: These rules, as I have already stated, are formulated in that office memorandum. These are administrative instructions.

श्री गणपति राम : क्या मैं माननीय मंत्री जी से पूछ सकता हूँ कि उत्तर प्रदेश दलित वर्ग संघ एक रजिस्टर्ड संस्था है और उस ने बहुत काम किया है। क्या वह इस काम के लिए रिकमनाइज की जा सकती है ?

Mr. Speaker: Order, order. Next question.

अनुसूचित जन-जाति कल्याण आयोग

*१२८३. श्री हेमचन्द्र : क्या कुछ कार्य मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनुसूचित जन-जाति कल्याण आयुक्त ने अप्रैल, १९५२ में बिहार के संचाल परगना आदिवासी क्षेत्र का पर्यटन किया था ;

(ख) यदि किया था, तो क्या गोड्डा सब डिवीजन में इस अनुसूचित जन-जातियों के प्रतिनिधियों ने आयुक्त के स्वागत में भेंट

किये गये मानपत्र के रूप में अपने कष्ट भारत सरकार को बताये थे;

(ग) उनके कष्टों का स्वरूप और उन के निवारण के लिए सरकार द्वारा उठाये जाने वाले पग;

(घ) क्या किसी समाजसेवी ने इस विषय पर एक स्मृति पत्र भेजा है; और

(ङ) यदि उपर्युक्त भाग (घ) का उत्तर स्वीकारात्मक हो, तो इस विषय में क्या कार्यवाही की जा रही है ?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) and (d). The Commissioner received a number of addresses detailing the grievances of the local Scheduled Tribes.

(c) and (e). The main grievance related to the restoration of land in plains areas to the *Paharias* who, it was alleged, had been driven away from the valleys to the hills by another scheduled tribe. Another grievance related to the royalty which the *Paharias* get on sabai grass consumed by the Tiagarh Paper Mills. These grievances have been brought to the notice of the State Government.

Shrimati Khongmen: May I know whether the Government propose to send a similar Welfare Commissioner to the Tribal areas in Assam in the near future?

Dr. Katju: This Welfare Commissioner is an All India officer and he is trying to do his best and tour about every part of India.

श्री हेमचन्द्र : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि पहाड़ से जमीन में लाने की.....

डा० काटजू : मैं सवाल को सुन नहीं सका कि क्या है।

श्री अजवाड़े : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि पहाड़ से जमीन में इन लोगों को लाने की चेष्टा की जा रही है ?

डा० काटजू : मैंने कल भी इस बारे में अर्ज किया था कि चेष्टा बहुत कुछ की जा रही है। यह सवाल एक खास मुकाम के लिये बचा हुआ था इस के लिये दिक्कत भी पेश की गई। यह मालूम हुआ कि वहाँ के पहाड़ी एक दूसरे ट्राइब से आपस में कश-मकश रखते हैं।

श्री गणपति राम : क्या माननीय मंत्री जी.....

Mr. Speaker: Order, order; the Question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

VANASPATI

*1254. Sardar Hukam Singh: (a) Will the Minister of Food and Agriculture be pleased to state whether any new plant for production of Vanspati was constructed during the year 1951-52?

(b) What was the actual production of Vanspati during the year 1951-52?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No.

(b) 172,000 tons in 1951.

PHYSIOTHERAPY SCHOOL

*1255. Sardar Hukam Singh: (a) Will the Minister of Health be pleased to state whether any decision has been taken on the proposal to establish a permanent physiotherapy School and centre at Bombay?

(b) Whether there is any centre at present for training of physiotherapists in India?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes, at the King Edward Memorial Hospital, Bombay.

(b) At present there is no recognised centre for training in physiotherapy in our country.

मार्ग यातायात (राष्ट्रीयकरण)

* १२६२ श्री जांगड़े : क्या यातायात मंत्री उन राज्यों के नाम बतलाने की कृपा करेंगे जिनमें मार्ग यातायात का राष्ट्रीयकरण संपन्न हो गया है ?

The Minister of Railways and Transport (Shri L. B. Shastri): Road transport has not been fully nationalised in any State. Road transport undertakings financed wholly or partially by Government are providing road transport services in varying degrees in the States of Assam, Bihar, Bombay, Madras, Madhya Pradesh, Orissa, Punjab, Uttar Pradesh, West Bengal, Hyderabad, Jammu and Kashmir, Madhya Bharat, Mysore, Rajasthan, Saurashtra, Travancore-Cochin, Bilaspur, Delhi, Himachal Pradesh, Kutch and Manipur.

डकन एयरवेज

* १२६४ सैठ गोविन्द दास : (क) क्या संभारण मंत्री यह बतलाने की कृपा करेंगे कि डकन एयरवेज के वायुयानों की कुल संख्या क्या है ?

(ख) पिछले बारह महीनों में दुर्घटनाओं के कारण उनमें से कितने कार्योपय नहीं रहे ?

(ग) चालकों और कॅप्टनों की संख्या क्या है ?

(घ) क्या यह समवाय वर्तमान वर्ष में कुछ नये वायुयान क्रय करने का विचार कर रहा है ?

(ङ) पिछले परीमित लेखाओं के अनुसार इस समवाय को कुल कितना लाभ या हानि हुई ?

(च) इस हानि में से कितनी सरकार को उठानी पड़ी ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Twelve.

(b) Three.

(c) Twenty-nine Commanders and seventeen co-pilots.

(d) Yes, Sir. In addition to replacing the three aircraft lost in accidents which has already been done, the Company proposes to acquire one more aircraft during the year.

(e) A loss of O.S. Rs. 18,31,954 (equivalent to Rs. 15,70,246 Indian) during the year 1950.